

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-OCW-109/2020)**

Kamkrishna K. Parab and ors. ...Applicants.

Vs

The Chief Secretary and ors. ...Respondents.

Shri C. Padgaonkar, Advocate for the applicants.

Ms. S. Kamat, Addl. Govt. Advocate for the respondent nos.1, 4 and 6.

Shri S. P. Munj, Advocate for the respondent no.2.

Coram:- DAMA SESHADRI NAIDU, J.

Date:24th November, 2020.

P.C.

Admit.

2. Ms. S. Kamat, the learned Addl. Govt. Advocate, waives notice on behalf of the respondent nos.1, 4 and 6 and Shri S. P. Munj, the learned counsel, waives notice on behalf of the respondent no.2.

3. Post the matter alongwith STM No.1266/2020 in the third week of January, 2021.

DAMA SESHADRI NAIDU, J.

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